

F.No. 27(39)/Trans.Policy/CESTAT/Admn.08
Customs Excise & Service Tax Appellate Tribunal
West Block No.2, R.K. Puram, New Delhi – 66

Dated : 13.04.2018

OFFICE ORDER

The Hon'ble President is pleased to make the following transfer and posting order in administrative exigency and public interest :

Shri S.K. Mohanty, Member (Judicial), CESTAT, Delhi is hereby transferred and posted as Member (Judicial) to CESTAT Regional Bench at Mumbai.

Shri S.K. Mohanty shall stands relieved from Delhi w.e.f. 18.4.2018 (A/N) and is entitled for joining time, TA etc. as per rules.

By Order


(A. Mohan Kumar) 13/4/18
Registrar

Copy to :

1. Hon'ble Shri S.K. Mohanty, Member (Judicial), CESTAT, Delhi
2. SPS to Hon'ble President, CESTAT, New Delhi
3. SPS to Hon'ble Shri Ramesh Nair, M(J), CESTAT, Mumbai
4. Under Secretary, Ad.1C, Ministry of Finance, Deptt. of Revenue, North Block, New Delhi
5. CDR/ Jt. CDR, CESTAT Delhi/ Mumbai
6. P.A. to Registrar, CESTAT, New Delhi
7. Dy. Registrar/ Asstt. Registrar, CESTAT, Delhi/ Mumbai
8. The Pay & Accounts officer, Ministry of Finance, Deptt. of Revenue, Delhi
9. Accounts Officer/ Caretaking Section/ Library/ Computer Section, CESTAT, New Delhi
10. Personal file/ Service Book
11. Website /Guard file/ Office copy


Registrar